

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-868(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2018**

**NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. A. K. D. Sayare and Mr. S. N. Gautam, Advocates for the Petitioner

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 6th September, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)